

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.04.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.106/59/HDB/2020
NAME OF THE COMPANY	Bimal Kumar Shah
NAME OF THE PETITIONER(S)	Dr.Reddy's Labotatories Ltd
NAME OF THE RESPONDENT(S)	Bimal Kumar Shah
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Petitioner appeared.

Parties are directed to complete pleadings within two weeks by exchanging inter-se.

Matter stands adjourned to 30.04.2021.

-Sdt

MEMBER TECHNICAL

-Sdt

MEMBER JUDICIAL